

Central Administrative Tribunal
Principal Bench: New Delhi

RA 233/97 &
MAs 2320 & 2321/97 in
OA No.1966/92

(5)

New Delhi, this the 8th day of Oct 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri S.P.Biswas, Member (A)

Union of India through

1. General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.Review Applicants/
respondents

(By Advocate: Shri P.S. Mahendru)

Versus

1. Shri Subhas Saha
2. Shri Rajinder Singh
3. Shri Jaypal Singh
4. Shri Ramji
5. Shri Ram Naresh
c/o Shri B.S. Maine
240, Jagriti Enclave,
Delhi. Original applicant/
opposite party.

(By Advocate: Shri B.S. Maine)

O R D E R (By Circulation)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

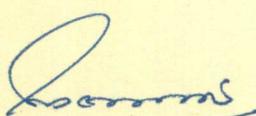
This R.A. has been filed against our orders dated 28.5.1997. The main grievance of the review applicants is that the respondent had no intimation about the fixing of the case for final hearing. The matter being that of 1992, the same was listed on regular board for quite sometime as such the complaint of no notice has no substance.

(16)

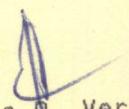
The review applicants have also stated various objections to the order passed by us which the respondents should have raised by way of reply. It is stated that none of those additional points raised warrant any change in the order passed by us on 28.5.1997.

We make it clear that all the benefits including the arrear of pay have been directed to be paid only because the respondents have not cared to file any reply and we have recorded a finding that the applicants have been prevented from working for no valid reason, therefore, 'no pay for no work' principle is not applicable in the given case. We reiterate that the respondents shall grant all benefits including payment of arrears as has been granted by them in the case of two of the applicants namely Rajinder Singh and Shri Ram Naresh.

In the circumstance, we dispose of this RA as devoid of merit. No cost.


(S.P. Biswas)
Member (A)

naresh


(Dr. Jose P. Verghese)
Vice-Chairman (J)